CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 8/SM/2018

Coram: Shri P.K. Pujari, Chairperson Dr. M.K. Iyer, Member

Date of Order: 30th of October, 2018

In the matter of:

Extension of validity of Renewable Energy Certificates (RECs) due to expire between October, 2018 and March, 2019

ORDER

A. BACKGROUND

1. The Commission vide its Order dated 15.05.2018 in Petition No.6/SM/2018 extended the validity of RECs which were likely to expire between 15th May, 2018 and 30th October, 2018 upto 30th October, 2018. The relevant extracts of the Order are quoted below:-

- 8. In view of the above, the Commission in exercise of Power under Regulation 15 of REC Regulations, extends the validity of RECs which have expired as on 14.5.2018 upto 30th October, 2018. In addition, the validity of RECs which are likely to expire between 15th May, 2018 and 30th October, 2018 is also extended upto 30th October, 2018.
- 9. Accordingly, RECs which have expired/are due to expire between 1st April, 2018 and 30th October, 2018 shall remain valid up to 30th October, 2018.
- 10. Petition No. 6/SM/2018 is disposed of in terms of the above."

B. <u>REPRESENTATION BY CENTRAL AGENCY ON RECs DUE TO EXPIRE BETWEEN</u> OCTOBER, 2018 AND MARCH, 2019

2. The inventory of RECs which are likely to expire upto 31.03.2019 as submitted by the Central Agency are as under:-

RECs likely to expire between 31.10.2018 – 31.03.2019						
SN	No of RECs will expire in the month of	No of <u>Solar RECs</u> likely to		No of Non-Solar RECs likely to		
		expire between		expire between		Total
		31.10.2018 – 31.03.2019		31.10.2018 – 31.03.2019		RECs(Solar
		RECs issued	RECs issued	RECs issued	RECs issued	+Non-Solar) to
		Before	After	Before	After	be expired
		01.04.2017	01.04.2017	01.04.2017	01.04.2017	
1	Oct-18	17,755	0	75,221	0	92,976
2	Nov-18	505	0	252	0	757
3	Dec-18	467	0	3,239	0	3,706
4	Jan-19	1,118	0	690	0	1,808
5	Feb-19	6,015	0	21,539	0	27,554
6	Mar-19	12,791	0	44,407	0	57,198
TOTAL FY 2018-19		38,651	0	1,45,348	0	1,83,999

- 3. From the above inventory, it is evident that 1,83,999 RECs which have been issued prior to 01.04.2017 are due to expire within the next six months. This includes 38,651 Solar RECs and 1,45,348 Non Solar RECs. The Commission is of the view that there is a need to extend the validity of RECs which are due to expire upto 31.03.2019.
- 4. In view of the above, the Commission in exercise of Power under Regulation 15 of REC Regulations extends the validity of RECs which are due to expire between 31st October 2018 and 31st March 2019 upto 30th April 2019.
- 5. Accordingly, RECs which are due to expire between 31st October, 2018 and 31st March 2019 shall remain valid upto 30th April 2019.
- 6. Petition No. 8/SM/2018 is disposed of in terms of the above.

Sd/-(Dr. M. K. lyer) Member Sd/-(P.K. Pujari) Chairperson